

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:976  
ANSWERED ON:04.03.2013  
CREATION OF TIGER RESERVES  
Sugavanam Shri E.G.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether National Tiger Conservation Authority (NTCA) has suggested creation of more tiger reserves in the country;
- (b) if so, the details thereof along with the action taken by the Government thereon and the time by which it is likely to be set up; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a), (b) & (c) The 'in-principle' approval has been accorded by the National Tiger Conservation Authority for creation of five new tiger reserves, and the sites are: Pilibhit (Uttar Pradesh), Ratapani (Madhya Pradesh), Sunabeda (Odisha), Mukundara Hills (including Darrah, Jawahar Sagar and Chambal Wildlife Sanctuaries) (Rajasthan) and Satyamangalam (Tamil Nadu). Final approval has been accorded to Kudremukh (Karnataka) for declaring as a tiger reserve. The State Governments have been advised to send proposals for declaring the following areas as tiger reserves:

- (i) Bor (Maharashtra),
- (ii) Suhelwa (Uttar Pradesh),
- (iii) Nagzira-Navegaon (Maharashtra),
- (iv) Guru Ghasidas National Park (Chhattisgarh),
- (v) Mhadei Sanctuary (Goa) and
- (vi) Srivilliputhur Grizzled Giant Squirrel / Megamalai Wildlife Sanctuaries / Varushanadu Valley (Tamil Nadu). Under section 38V of the Wildlife (Protection) Act, 1972, the State Government has the authority to notify an area as a tiger reserve.